

From,

Nikesh Kumar Sinha
Central Project Coordinator,
E-Committee,
High Court of Jharkhand, Ranchi

Mobile no. 9431707255
☎-0651-2480307-(Extn-124)
Fax- 0651-2481116
e-mail: cpc-jhr@nic.in
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To,

All the Principal District & Sessions Judges of the State of Jharkhand including, The Principal Judicial Commissioner, Ranchi.

Sub:- Information regarding Samsung Tab model S-T805 distributed to all Judicial Officers of State of Jharkhand.

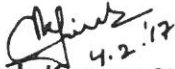
Sir,

With reference to the subject noted above, I am directed to inform that, after expiry of warranty of Samsung Tabs model S-T805 supplied to all the judicial officers, henceforth, the charges incurred on Hardware and Software maintenance, excluding charges on account of any physical damage, will only be reimbursed on submission of Bill Invoice from authorized Samsung Service centre to the Undersigned at the Office of CPC.

It is therefore, requested to get the aforesaid information circulated amongst all Judicial Officers of your Judgeship.

This is for your kind information and needful.

Yours faithfully


(Nikesh Kumar Sinha)
Central Project Coordinator